

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL, PENDENCY AND CASE CLEARANCE RATE OF COMMERCIAL CASES DURING THE MONTH OF APRIL, 2026

(B) COMMERCIAL DIVISION	PENDENCY AS ON 01.04.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.04.26	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
CIVIL SUITS (COMM)	4305	126	95	4336	1403	27
ORIGINAL MISC. PET. (I) (COMM)	262	53	60	255	147	5
ORIGINAL MISC. PET. (T) (COMM)	51	18	9	60	85	3
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	22	5	2	25	282	6
ORIGINAL MISC. PET. (COMM)	2612	59	52	2619	1642	24
ORIGINAL MISC. PET. (ENF.) (COMM)	1034	34	16	1052	774	12
ORIGINAL MISC. PET. (EFA) (COMM)	45	1	1	45	395	20
ARBITRATION APPEAL (COMM)	62	5	5	62	829	20
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	86	73	68	91	24	1
COUNTER CLAIMS (COMM)	179	5	0	184		
CIVIL SUITS (COMM) (INFRA)	2	0	0	2		
CIVIL ORIGINAL (COMM-IPD-TM)	1070	47	33	1084	1359	20
CIVIL ORIGINAL (COMM-IPD-CR)	193	3	1	195	1363	18
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-PAT)	158	6	21	143	778	14
CIVIL APPEAL (COMM-IPD-PV)	1	0	0	1		
CIVIL APPEAL (COMM-IPD-TM)	130	6	5	131	340	6
CIVIL APPEAL (COMM-IPD-CR)	18	0	2	16	76	6
CIVIL ORIGINAL (COMM-IPD-PAT)	59	1	0	60		

CASE CLEARANCE RATE OF COMMERCIAL CASES FOR THE MONTH OF APRIL, 2026

DIVISION	TOTAL NUMBER OF CASES INSTITUTED	TOTAL NUMBER OF CASES DISPOSED OF	CASE CLEARANCE RATE (CCR)
COMMERCIAL DIVISION	442	370	83.71%

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.